

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 143 of 2014

Dated : 13<sup>th</sup> October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Rai Bahadur Narain Singh Sugar Mills ... Appellant(s)  
Versus  
Uttarakhand Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

The counsel for the appellant wants to file rejoinder and he is directed to do so by 3<sup>rd</sup> November, 2014.

Post the matter for hearing on 05<sup>th</sup> November, 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

Sh/Jps